

है जिससे कि तीव्र भूमि सुधार, अतिरिक्त भूमि का आवंटन, अविकसित आदिवासी क्षेत्रों के सुधार के लिए चलाई गई विभिन्न परियोजनाओं, इत्यादि के कारण विस्थापित हुए आदिवासी लोगों का पुनर्वास किया जाना सुनिश्चित हो सके। इस बारे में प्रभावित राज्यों को केन्द्र सरकार द्वारा सभी संभव सहायता उपलब्ध कराई जा रही है।

#### Statutory Development Boards for Marathwada and Vidharbha

625. SHRI PRAMOD MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to set up Statutory Development Boards for Marathwada and Vidharbha under Art. 371(2) of the Constitution;

(b) if so, what are the details in this regard; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) The Government of Maharashtra have sent proposals at different points of time for setting up of Development Boards in terms of article 371(2) of the Constitution. They require in-depth examination from different angles, including legal and constitutional, before a final decision is taken.

#### Traffic in Connaught Place, New Delhi

626. SHRI B. K. HARIPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the confusion and hardship created by Delhi Traffic Police in Connaught Place in Delhi;

(b) whether Government are also aware that the changes were made without consultation with the NDMC and MCD chiefs or with Surface Transport Ministry;

(c) if so, what action Government have taken in the matter; and

(d) whether Government propose to set up a joint standing task force, including Citizen Groups for traffic control in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) A new traffic circulation pattern evolved by Central Road Research Institute has been adopted in Connaught Place by Delhi Traffic Police on experimental basis in collaboration with NDMC, within whose jurisdiction the area falls.

(d) No such proposal is under consideration.

#### Radical improvements in the Postal Services

627. SHRI SURESH KALMADI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government propose to introduce radical improvements in the postal services so as to mechanise and automate its operations and to ensure faster delivery of mail, money order and parcels; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b) An automatic integrated mail processing system for faster sorting process and an electronic money transfer system for transmission of money orders are under examination. 102 computerised counter machines have been installed in selected post offices.

#### Restructuring of telecom sector in the country

628. SHRI SURESH KALMADI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government propose to take steps for restructuring of telecom sector in the country; and